

Report (2005) of the Comptroller and Auditor General of India

DR. SHAKEEL AHMAD: Sir I lay on the Table under clause (1) of article 151 of the Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2005 (No.9 of 2006) Union Government (Commercial) Telecommunications Sector Performance Audit. [Placed in Library. See No. L.T.4151 /06]

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

SHRIMATI SHOBHANA BHARTIA (Nominated): Sir I lay on the Table a copy (in English and Hindi) of the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Finance on "The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2005."

ANNOUNCEMENT REGARDING RESIGNATION BY MEMBERS

श्री सभापति : माननीय सदस्य, एक मिनट सुन लीजिए। ...**(व्यवधान)**... एक मिनट सुन लीजिए। ...**(व्यवधान)**... सुनिए, सुनिए। ...**(व्यवधान)**... एक मिनट ...**(व्यवधान)**... एक मिनट सुन लीजिए। ...**(व्यवधान)**... I have to inform Members that I had received a letter from Dr. (Shrimati) Kapila Vatsyayan, a nominated Member of this House, resigning her seat in the Rajya Sabha. I have accepted her resignation with effect from the 24th March, 2006.

I have also to inform Members that I had received letters from Shri Anil Dhirubhai Ambani and Shri Ghulam Nabi Azad, Members, representing the States of Uttar Pradesh and Jammu and Kashmir, respectively, resigning their seats in the Rajya Sabha. I have accepted their resignations also with effect from the 29th March and 29th April, 2006, respectively.

MOTION FOR ELECTION TO THE ADVISORY COUNCIL OF THE DELHI DEVELOPMENT AUTHORITY

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): Sir, I move:

'That in pursuance of Clause (h) of sub-section (2) read with sub-section (4) of Section (5) of the Delhi Development Act, 1957 (61 of 1957), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Advisory Council of the Delhi Development Authority.'

The question was put and the motion was adopted.

श्री सभापति : सदन की कार्यवाही कल 11.00 बजे तक के लिए स्थगित की जाती है।

The House then adjourned at five minutes past twelve of the clock till eleven of the clock on Friday, the 12th May, 2006